

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 02**

Dated Guwahati, the 6<sup>th</sup> January, 2022

In partial modification of Notification No. 01 dated 05.01.2022, Hon'ble the Chief Justice has been pleased to direct as follows:

- I. Clause 1 of the Notification shall be substituted in the following manner "*The Courts shall function in virtual mode, so as to avoid footfalls. Social distancing shall be maintained by the counsel, para-legal and others when they have to be in the courtrooms, for unavoidable circumstances*".
- II. In clause 5, the following shall be added "*Persons having taken single dose of Covid-19 vaccine shall be allowed to enter provided they furnish a negative report of the RT-PCR test conducted within 48 hours from the date of such entry*".

**By Order,**

Sd/- Gautam Baruah

**REGISTRAR GENERAL**

**Memo No.HC.III-06/2020/ 110-143/G, dated Guwahati the 6<sup>th</sup> January, 2022.**

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, High Court of \_\_\_\_\_.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
4. The Registrar (Administration/Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
9. The District & Sessions Judge, \_\_\_\_\_ Assam. He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
10. The Principal Judge, Family Court, \_\_\_\_\_ Assam.
11. The Member, MACT, \_\_\_\_\_, Assam.



12. The Special Judge, Assam
13. The Special Judge, CBI, Assam.
14. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
15. The Presiding Officer, Labour Court, Kamrup (M), Guwahati/Dibrugarh, Assam
16. The Presiding Officer, Industrial Tribunal, Kamrup (M), Guwahati/Cachar, Silchar, Assam.
17. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
18. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
20. The President/Secretary, All Assam Lawyers' Association, Guwahati.
21. The President/Secretary, Lawyers' Association, Guwahati.
22. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
23. The Director, Law Research Institute, Gauhati High Court, Guwahati.
24. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
27. The Court Manager, Gauhati High Court, Guwahati.
28. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
29. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
30. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
31. The Private Secretary to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
32. The Court Masters, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
33. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
34. The Chief Security Officer, Gauhati High Court, Guwahati.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Gauhati High Court Notice Board, (Old Block & New Block).

  
**REGISTRAR GENERAL**

*6/1/2022*  
*6/1/22*